

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1391/2001
MA 1203/2001

New Delhi this the 30th day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

1. Shri B.Puttanna A.M.-1,
Meteorological Office
Port Trust Centenary Building
Chennai-600001
2. Sh.G.S.Nagrale, A.M.1,
Regional Meteorological Centre,
Sonegaon Airport, Nagpur-440015
3. Shri Bishambhar, A.M.1
Meteorological Office, Santacruz
Airport, Santacruz East, Mumbai.
4. Shri Ram Babu, A.M.1
NHAC, DGM's Office, Mausam Bhawan,
Lodi Road, New Delhi-3
5. Shri Jia Lal Gautam, A.M.1,
Seismology DGM's Office, Mausam
Bhawan, Lodi Road, New Delhi
6. Sh. Uday Vir Singh, A.M.1,
Meteorological Office,
Sanganer Airport, Jaipur (Raj.)
Jaipur.
7. Shri K.V. Singh, A.M.1
Meteorological Office,
Altino Panaji, Goa-403001
8. Sh. Charan Singh, A.M.1,
NHAC, DGM's Office, Mausam
Bhawan, Lodi Road, New Delhi
9. Sh. S.M. Metri, A.M.1,
Port Meteorological Office,
Near PNT Signal Station,
Vaskodigama, Goa-403804
10. Sh. S.G. Kamble, A.M.1,
Meteorological Office,
RS/RW Observatory, Santacruz
East, Mumbai-400001

Applicants

(By Advocate Shri K.B.S.Rajan)

VERSUS

1. The Union of India through
Secretary, Ministry of Science
and Technology, Department of
Science and Technology, Mehrauli
Road, New Delhi-16

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2. The Director General of Meteorology,
India, Meteorological Department,
Mausam Bhawan, Lodi Road, New Delhi

3. Shri C.M.Pippal, Met-1
Agriment Obsevatory
Safdarjung Airport, New Delhi

4. Sh.K.C.Chaunkar, Met-1
Telecommunication Section, DGM's
Office, Mausam Bhawan, Lodi Road,
New Delhi

5. Shri P.L.Kedare, Met 1,
Office of the Dy.DGM (Agrimet)
India Meteorological Department
Shimla Office, Shivaji Nagar,
Pune-411005

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J))

Heard Shri K.B.S.Rajan, learned counsel for the
applicants.

2. The applicants are aggrieved by the promotion order passed by the respondents dated 5.1.2001, by which certain other persons have been approved for promotion to the posts of Meterologist Grade I from the post of Assistant Meterologist Grade-1 and, in particular, promotion of three persons whose names appear at Serial No.46-48 of the order.

3. We note from the documents on record that the applicants had filed representations regarding their grievances for promotion, based on their seniority to respondent No.2 on 12.1.2001. Learned counsel for the applicants has submitted that no replies have given by the respondents. Hence this OA.

Y.S.

4. It is seen from the representation given by applicant No.1 dated 19.1.2001, against the aforesaid impugned promotion order in which certain judgements of the Tribunal have been referred and the issue of seniority, raised in this OA, have also been referred to.

5. In the above facts and circumstances of the case, the OA is disposed of with a direction to respondent No.2 to consider the representations submitted by the applicants referred to above. They shall also take into consideration the grounds taken in Paragraph 5 of this OA and pass a detailed, reasoned and speaking order within two months from the date of receipt of a copy of this order, with intimation to the applicants. In the facts and circumstances of the case, if the applicants are still aggrieved by the order to be passed by Respondent 2, liberty may be granted to them to proceed in the matter, in accordance with law, if so advised.

6. Let a copy of this order along with OA be sent to Respondent 2.


(S.A.T. Rizvi)

Member(A)

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(Smt. Lakshmi Swaminathan)
Vice Chairman(J)